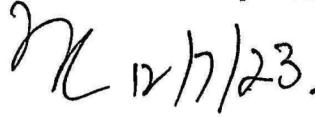


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI.

ORDER

Vide order No.4198/91527-569/SP/Admn.-I/2009 dated 07.10.2009, Ms. Geetanjali Bhardwaj/Sharma was initially appointed as Asstt. Lib.-cum-Information Officer (*now nomenclature changed as Information Officer-cum-Librarian*) on purely ad-hoc basis for the period of six months or till the posts are filled on regular basis, and further extended from time to time on ad-hoc basis as stop gap arrangement with the condition that such appointment shall not confer any right upon the incumbents to claim either regular appointment or seniority.

In exercise of power conferred by rule 2 (1) (B) of the Delhi District Court Rules, 2012, the service of Ms. Geetanjali Bhardwaj/Sharma (EC-13996) as Asstt. Lib.-cum-Information Officer (*now nomenclature changed as Information Officer-cum-Librarian*) on purely ad-hoc basis as stop gap arrangement is discontinued and she is hereby repatriated to her parental cadre i.e. Judicial Assistant, with immediate effect.



(NAROTTAM KAUSHAL)
Principal District & Sessions Judge (HQs.)
Delhi.

No. 52683-733 /Admn.-I/Info.officer-cum-Lib.(ad hoc)/2023

Dated: 12 JUL 2023

➤ Copy forwarded for information and necessary action to:

1. Ld. Pr. District & Sessions Judge, West/East/North-East/Shahdara/New Delhi/North-West/North/South/South-East/South-West Districts, Delhi/New Delhi.
2. Ld. Pr. District & Sessions Judge-cum-Spl. Judge (PC Act.), (CBI), Rouse Avenue, New Delhi.
3. Ld. Principal Judge (HQs.), Family Courts, Dwarka Courts, New Delhi.
4. The COO/HOO, Accounts Branches, Central, West/East/North-East/Shahdara/New Delhi /North-West/North/South/South-East/South-West Districts, Delhi/New Delhi.
5. Pay & Accounts Office (*through concerned Accounts Branch*), Central, West/East/North-East/Shahdara/New Delhi/North-West/North/South/South-East/South-West Districts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Promotion Cell/Recruitment Cell, Tis Hazari Courts, Delhi.
7. Administrative Officer (Judl.), Litigation Branch/Vigilance Branch, Tis Hazari Courts, Delhi.
8. Administrative Officer (Judl.), Administration Branch-II, Tis Hazari Courts, Delhi.
9. PS office to the Ld. Principal District & Sessions Judge (HQs.), THC, Delhi.
10. Dealing Asstts., Personnel Files/Transfer & Posting, Admn. Branch-I & II, THC, Delhi.
11. Dealing Asstt., ACR Cell, Tis Hazari Courts, Delhi.
12. Website Committee, Tis Hazari Courts, Delhi.
13. Dealing Asstt., Layers Seat, Tis Hazari Courts, Delhi, to upload on the LAYERS.
14. Hindi Section, Tis Hazari Courts, Delhi.
15. Official concerned.



Administrative Officer (Judl.),
Administration Branch-I (HQs.),
THC, Delhi.